

Court Room No.25
Today's Board of Matters/ cases for consideration/ hearing
Dated.: 12.06.2020

Sr.No.	Case No.	Name of Parties	Stage	Remark
1	SC 438/2016	State Shahu nagar P.Stn V/s Mohd Hanif Mubarak Ali Kadri	Judgment	
2	R.A 312/20	State Borivali P.Stn V/s Pravin Mahadev Helkar and anr	Hearing	
3	RA 267/2020	The State- DCB CID Vs Nadeem Abdul Sattar 45 REMAND APPLN MCOB 100324/2020 The State- DCB CID Unit	Hearing	
4.	RA 324/2020	The State- DCB CID Unit 11 Vs Vijay Bhullan Gupta	Hearing	
5	BA 597/2020 in MCOB 7/13	State ATS V/s Bunty Jahagirdar Accd No.8	Hearing	
6.	RA 372/2020 in Spl Case No.414/2020	State NIA V/s Anand Teltumde		
7.	RA 491/2020	State Borivali Div V/s Maru Kuchikarve		